

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-2838
ANSWERED ON- 19/12/2024

U.S. CONGRESSIONAL REPORT ON INDIA'S HUMAN RIGHTS

2838. SMT. RAJANI ASHOKRAO PATIL

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether Government is aware of the recent U.S. Congressional Research Service report which highlights concerns over India's human rights record, particularly regarding religious freedom and communal violence;
- (b) the steps being taken by Government to ensure that India's secular constitution and pluralistic values are upheld, both domestically and internationally;
- (c) whether Government is aware of the U.S. Commission for International Religious Freedom's recommendation to designate India as a 'country of particular concern'; and
- (d) the actions being taken by Government in response to this recommendation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to d) Government are aware of reports issued from time to time by various foreign entities, including in the US, about the situation of human rights in India. Such reports are often found to be subjective, misinformed and biased in nature. Government does not take cognizance of internal reports by foreign institutions. The U.S. Commission for International Religious Freedom (USCIRF) is an organization with a political agenda and Government attaches no credibility to its reports, which misrepresent facts and peddle a motivated narrative about India.

India is a vibrant democracy with its Constitution guaranteeing fundamental rights of citizens, and a robust judiciary and free media ensuring the exercise of these rights.
